

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 528 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Hindustan Buildcon Private Limited Vs. Chanakya Academy for Education and Training Private Limited	Shraddha Agrawal
2.	I.A. No. 531 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Yashu Iron Private Limited Vs. Castings Dynamics Limited (Formerly Indsur Global Limited) & Ors.	Roopansh Purohit
3.	I.A. No. 532 of 2026 in Comp. App. (AT) No. ____ of 2026	Vip Farms Private Limited Vs. Registrar of Companies, NCT of Delhi and Haryana	Himanshu Harbola
4.	I.A. No. 540 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Capacite Infraprojects Limited Vs. Jayesh Natvarlal Sanghrajka & Ors.	Abhay Singh
5.	I.A. No. 598 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 909 of 2025	Umesh Garg, Liquidator Indo International Tobacco Ltd. Vs. Commissioner, Central GST & Central Excise, Division-1	Swastika Kumari

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Assistant Registrar